

(ii) Information regarding order of preference is awaited from the State Government.

Of the above projects, the following have been tentatively included in the 2nd Five Year Plan:

1. Jhimaria
2. Khajia
3. Sundar
4. Torlo
5. Kasai
6. Kanchi
7. Suvarnarekha

(c) Information is awaited from the State Government.

REHABILITATION OF SANTAL ADIVASIS DISPLACED BY MAITHON PROJECT

294. SHRI T. BODRA: Will the Minister for IRRIGATION AND POWER be pleased to state the progress so far made in respect of rehabilitation of Santal Adivasis, displaced by Maithon Project in Bihar ?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): A statement giving the required information is attached.

STATEMENT

The Construction of the Maithon dam will submerge 13345 acres of lands in 39 villages and 780 houses in 21 villages in the Santal Parganas District alone. The total number of families who are thereby affected is 3123. Of these 498 families have opted for land and the rest for cash compensation which has since been paid.

The entire amount of crop compensation for damages to crops for the year 1955-56 has also been paid.

Land Allotment.—374 of the 498 families who opted for land, have opted for 2040 acres of forests lands. The Government of Bihar have already released these forests lands and have taken steps to reclaim them. Of the remaining, 90 families have been settled in Puratan Patit and other lands opted by them. Seven families who had opted for fishing rights and 6 others who opted for Raivati Pradhani lands have been given cash compensation. Twenty-one families

had asked for allotment of certain lands and steps to acquire these lands have been taken.

Homesteads.—Out of the 780 families whose houses will be submerged, 298 opted for land. House sites, have been allotted to them. Cash compensation has been given to the remaining families as opted by them.

Communal Amenities.—Twenty-nine Kutchha wells are under construction. A comprehensive scheme will be drawn up in consultation with the people after they have shifted to the resettlement site.

औषधि निर्माण करने वाली सरकारी फैक्टरियां

२९५. श्री राम सहाय : क्या स्थल उद्योग मंत्री यह बताने की कृपा करेंगे कि भारत सरकार की अपनी तथा सरकारी सहायता प्राप्त औषधि निर्माण करने वाली फैक्टरियों में देश तथा विदेश के कौन कौन से कर्मचारी काम कर रहे हैं, उनकी योग्यतायें क्या हैं; वे वहां किन किन तिथियों से काम कर रहे हैं; और-उन्होंने किन किन संस्थाओं में प्रशिक्षण प्राप्त किया है ?

†[GOVERNMENT FACTORIES MANUFACTURING PHARMACEUTICAL DRUGS

295. SHRI RAM SAHAI: Will the Minister for HEAVY INDUSTRIES be pleased to state the names and qualifications of the Indian and foreign technical personnel employed in the pharmaceutical factories owned or aided by the Government of India, the dates from which they are working there, and the institutions where they had received their training ?

मंत्री, स्थल उद्योग मंत्रालय (श्री एम० एम० शाह) : जानकारी एकत्रित की जा रही है और यथासमय सभा-पटल पर रख दी जायेगी ।

†[THE MINISTER IN THE MINISTRY OF HEAVY INDUSTRIES (SHRI M. M. SHAH): The information is being collected and will be laid on the Table of the House in due course.]